

International Book Fair, Frankfurt, Germany;

(b) whether they have requested the Indian Publishers and Booksellers also to send their selected published Books to the fair; and

(c) if so, the number of books and the representatives to be sent?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) and (c). Do not arise.

Scheduled Castes and Scheduled Tribes

*1748. { Shri B. C. Kamble:
Shri Siddiah:
Shri D. A. Katti:
Shri B. K. Galkwad:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1104 on the 23rd August, 1957 and state:

(a) the criteria adopted by Government for declaring Scheduled Castes and Scheduled Tribes as such under the Constitution of India; and

(b) the authority from the official documents on the strength of which reply to (a) above is given?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The criteria for the specification of Scheduled Castes are that they should not only be backward educationally and economically but should also be subject to tangible social disabilities based on the custom of untouchability. The criteria for the specification of Scheduled Tribes are their general backwardness, lack of acculturation with the rest of the community, distinctive way of life, culture, etc.

(b) (i) The Constitution (Scheduled Castes) Order, 1950, (ii) the Constitution (Scheduled Castes) (Part C States) Order, 1951; (iii) the Constitution (Scheduled Tribes) Order, 1950; (iv) the Constitution (Scheduled Tribes) (Part C States) Order, 1951 and (v) The Scheduled Castes and

Scheduled Tribes Orders (Amendment) Act, 1956.

Delegations of Scientists

*1749. Shri Subodh Haada: Will the Minister of Education and Scientific Research be pleased to state:

(a) the procedure adopted by Government in particular for the selection of Members of Delegation of Scientists to International Science Organisation and in general to foreign countries;

(b) whether any roster or panel of names of top-ranking scientists in this country is maintained by Government from which the selections are made;

(c) if so, whether copies of such a roster or panel of names will be made available to the Members of Parliament; and

(d) whether members of such delegation are selected from the Central Government and State Government Scientific Institutions or from the Universities and non-official Institutions also?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (d). A statement giving the required information is laid on the Table of the Lok Sabha [See Appendix V, annexure No. 57]

Hindustan Steel Ltd. and Hewitt Robins Insec.

*1750. Shri R. S. Lal: Will the Minister of Steel, Mines and Fuel be pleased to lay a statement on the Table showing the terms of agreement between Hindustan Steel Ltd., and the American firm Hewitt Robins Insec. for supply of ore moving machinery on deferred payment?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Messrs. Hewitt Robins, have been selected as the contractors for the supply, erection and putting into Commission of a material handling system at the Barsua iron ore mine for the Rourkela Steel Plant, No formal agreement has